

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 54 of 2023 (SZ)

In the matter of:

Mr. Shanmugam,

Rampakkam, Villupuram and Others

...Applicant(s)

Versus

The Government of Puducherry,

Rep. by its Chief Secretary,

Puducherry – 605 001 and others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel for Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

Date: 02.05.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

MEMORANDUM OF APPLICATION

(Filed Under Section 18(1) Read with Section 14 of National Green Tribunal Act,
2010)

ORIGINAL APPLICATION NO. 54 OF 2023 (SZ)

In The Matter of:

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-----Applicants

/Versus/

1. The Government of Puducherry,
Represented by The Chief Secretary,
Puducherry – 605 001.
Phone No – 0413223310
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2. The Superintending Engineer,
Project Director – AFD Project Unit,
PWD, Puducherry – 605 001,
Phone No – 04132338233
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3. The Secretary,
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4. The Secretary,
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-----Respondents

PRAYER:

" It is prayed that this Hon'ble Green Tribunal may be pleased to direct to the respondents 1 to 4 to stop the sinking of bore wells in the villages of Karayamputhur, Panaiyadikuppam, Munmedu and Kaduvanur and pass such further or other orders as this Hon'ble Green Tribunal deems fit and proper in the interest of Justice "

REPORT FILED ON BEHALF OF THE 4th RESPONDENT THE ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT, GOVERNMENT OF TAMILNADU

I, S. Prabakaran, son of Mr. S. Singaram, aged about 59 years, having office at Tharamani, Chennai-113, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Chief Engineer, State Ground and Surface Water Resources Data Centre, Water Resources Department, Chennai -113 and I am filing this Status Report on behalf of the 4th respondent and as such I am well acquainted with the facts of the case from the records.
2. It is respectfully submitted that, the Government of Puducherry has been proposed to drilling the boreholes in the villages of Karayamputhur, Panaiyadikuppam, Munmedu and Kaduvanur which are adjacent to the villages falling in Kandamangalam Firka, Villupuram District and Puducherry UT. Based on hydro-geological studies, the area belongs to Sedimentary formation which consists of Fine to Coarse Sand at different depths and its existence varies from 20 m to 100 m.
3. It is respectfully submitted that State Ground and Surface Water Resources Data Centre, Water Resources Department is continuously monitoring ground water level in the first week of every month throughout the State in the Monitoring network stations. Based on the Monthly water level data collected from the observation wells and Piezometers, the minimum average winter water level for the past 15 years is 11.39 m and

maximum average summer water level is 34.11 m and average water level is 23.20m has been observed in the surrounding villages of Kandamangalam Firka, Villupuram District.

4. It is respectfully submitted that the State Ground and Surface Water Resources Data Centre has estimated the ground water resources of Tamil Nadu periodically in co-ordination with the Central Ground Water Board, Government of India, Ministry of Water Resources, Chennai, based on the Methodology evolved by the Ground Water Resources Estimation Committee. Accordingly, the Ground Water Potential Assessments has been assessed from the year 1992. In the assessment, the Panchayat Union Block as an Assessment Unit and the entire State was categorized as Dark, Grey and White areas. The Blocks with more than 85% to 100% ground water development (extraction) were categorized as "Dark Blocks" and the blocks with ground water development between 65% to 85% were categorized as "Grey Blocks" and blocks with less than 65% ground water development were categorized as "White Blocks". This assessment was approved by the Government vide G.O (Ms) No. 326, Public Works (R2) Department, dated: 23.11.1993. As per the above G.O.326, The above villages belongs to Kandamangalam block which categorized as "Dark Block".
5. It is respectfully submitted that the groundwater potential assessment has been done on Micro level basis from the year 2011, i.e. Firka level, a Firka is a unit of Taluk consists of 8 to 15 Villages and is **categorized as Over-Exploited, Critical, Semi-Critical, Safe, and Saline Firkas instead of Dark, Grey and White blocks**. The Firkas with more than 100% extraction were categorized as "Over Exploited Firkas", the Firkas with 90% to 100% extraction as "Critical Firkas", the blocks with 65% to 90% extraction as "Semi Critical Firkas", the Firkas with less than 65% extraction as "Safe Firkas" and the bad quality Firkas were categorized as "Saline Firkas". No schemes should be formulated in over exploited and critical Firkas - "Notified Firkas - A category - (Stage of Groundwater extraction is 90% and above)". All the schemes should be formulated through State Ground and Surface Water Resources Data Centre of Water Resources Department and the Chief Engineer / State Ground and Surface Water Resources Data Centre will issue No Objection Certificate for Ground Water Clearance in the Semi Critical and Safe Firkas notified as B category (Stage of Groundwater extraction is below 89%)".
6. It is respectfully submitted that the groundwater potential assessment has been done on Firka level for the year 2023 and assessment has been approved

by Government of India, Ministry of Jal Sakthi, Department of Water Resources, River Development and Ganga Rejuvenation. Based on the approval of State Government also approved and issued an order vide G.O.(Ms) No.37, Water Resources (R1) Department, dated.07.03.2024. The above villages belong to Kandamangalam Firka comes under Semi Critical Firka where the groundwater extraction percentage ranges from above or equal to 70% and below or equal to 90%. This is due to continuation extraction of groundwater for cropping the wet crops of Paddy, Sugarcane and Banana in these areas.

7. It is respectfully submitted that, as per the Indian easements Act 1982, law of section 7 b(g), the right of every owner of land to collect and dispose within his own limits of all water under land which does not pass in a defined channel and all water or its surface which does not pass in a defined Channel and law of section 17. Rights which cannot be acquired by prescription (d), a right is to underground not passing in a defined channel. According to the above act, a State has rights to draw water from its own land for drinking purpose of their people.

In the above circumstances, if the groundwater extracting in huge quantity, there is a chance of depleting water level gradually in the area. Hence, before executing the project, 1st respondent has to take precautionary measures like detailed hydro-geological study of the area, possibility of diverting the excess surface water, recharge measures in the area by constructing the site suitable recharge structures, installation of Piezometers with Real Time monitoring system of water level in the area.

VERIFICATION

I, S. Prabakaran, son of Mr. S. Singaram, working as Chief Engineer, State Ground and Surface Water Resources Data Centre, Water Resources Department, Chennai – 600 113 do hereby submit that the contents of above report are true to the best of my knowledge through records.


Chief Engineer, WRD,
SG & SWRDC,
Tharamani, Chennai -113.

THE INDIAN EASEMENT ACT, 1882

6. Easement for limited time or on condition.—An easement may be permanent, or for a term of years or other limited period, or subject to periodical interruption, or exercisable only at a certain place or at certain times, or between certain hours, or for a particular purpose, or on condition that it shall commence or become void or voidable on the happening of a specified event or the performance or non-performance of a specified act.

7. Easements restrictive of certain rights.—Easements are restrictions of one or other of the following rights (namely):—

(a) **Exclusive right to enjoy.**—The exclusive right of every owner of immovable property (subject to any law for the time being in force) to enjoy and dispose of the same and all products thereof and accessions thereto.

(b) **Rights to advantages arising from situation.**—The right of every owner of immovable property (subject to any law for the time being in force) to enjoy without disturbance any other the natural advantages arising from its situation.

Illustrations of the rights above referred to

(a) The exclusive right of every owner of land in a town to build on such land, subject to any municipal law for the time being in force.

(b) The right of every owner of land that the air passing thereto shall not be unreasonably polluted by other persons.

(c) The right of every owner of a house that his physical comfort shall not be interfered with materially and unreasonably by noise or vibration caused by any other person.

(d) The right of every owner of land to so much light and air as pass vertically thereto.

(e) The right of every owner of land that such land, in its natural condition, shall have the support naturally rendered by the subjacent and adjacent soil of another person.

Explanation.—Land is in its natural condition when it is not excavated and not subjected to artificial pressure; and the “subjacent and adjacent soil” mentioned in this illustration means such soil only as in its natural condition would support the dominant heritage in its natural condition.

(f) The right of every owner of land that, within his own limits, the water which naturally passes or percolates by, over or through his land shall not, before so passing or percolating, be unreasonably polluted by other persons.

(g) The right of every owner of land to collect and dispose within his own limits of all water under the land which does not pass in a defined channel and all water on its surface which does not pass in a defined channel.

(h) The right of every owner of land that the water of every natural stream which passes by, through or over his land in a defined natural channel shall be allowed by other persons to flow within such owner’s limits without interruption and without material alteration in quantity, direction, force or temperature; the right of every owner of land abutting on a natural lake or pond into or out of which a natural stream flows, that the water of such lake or pond shall be allowed by other persons to remain within such owner’s limits without material alteration in quantity or temperature.

(i) The right of every owner of upper land that water naturally rising in, or falling on, such land, and not passing in defined channels, shall be allowed by the owner of adjacent lower land to run naturally thereto.

(j) The right of every owner of land abutting on a natural stream, lake or pond to use and consume its water for drinking, household purposes and watering his cattle and sheep; and the right of every such owner to use and consume the water for irrigating such land and for the purposes of any manufactory situate thereon, provided that he does not thereby cause material injury to other like owners.

Explanation.—A natural stream is a stream, whether permanent or intermittent, tidal or tideless, on the surface of land or underground, which flows by the operation of nature only and in a natural and known course.

CHAPTER II

THE IMPOSITION, ACQUISITION AND TRANSFER OF EASEMENTS

8. Who may impose easements.—An easement may be imposed by any one in the circumstances, and to the extent, in and to which he may transfer his interest in the heritage on which the liability is to be imposed.

Illustrations

(a) A suit is brought in 1883 for obstructing a right of way. The defendant admits the obstruction, but denies the right of way. The plaintiff proves that the right was peaceably and openly enjoyed by him, claiming title thereto as an easement and as of right, without interruption, from 1st January, 1862, to 1st January, 1882. The plaintiff is entitled to judgment.

(b) In a like suit the plaintiff shows that the right was peaceably and openly enjoyed by him for twenty years. The defendant proves that for a year of that time the plaintiff was entitled to possession of the servient heritage as lessee thereof and enjoyed the right as such lessee. The suit shall be dismissed, for the right of way has not been enjoyed "as an easement" for twenty years.

(c) In a like suit the plaintiff shows that the right was peaceably and openly enjoyed by him for twenty years. The defendant proves that the plaintiff on one occasion during the twenty years had admitted that the user was not of right and asked his leave to enjoy the right. The suit shall be dismissed, for the right of way has not been enjoyed "as of right" for twenty years.

16. Exclusion in favour of reversioner of servient heritage.—Provided that, when any land upon, over or from which any easement has been enjoyed or derived has been held under or by virtue of any interest for life or any term of years exceeding three years from the granting thereof, the time of the enjoyment of such easement during the continuance of such interest or term shall be excluded in the computation of the said last-mentioned period of twenty years, in case the claim is, within three years next after the determination of such interest or term, resisted by the person entitled, on such determination, to the said land.

Illustration

A sues for a declaration that he is entitled to a right of way over B's land. A proves that he has enjoyed the right for twenty-five years; but B shows that during ten of these years C had a life-interest in the land; that on C's death B became entitled to the land; and that within two years after C's death he contested A's claim to the right. The suit must be dismissed, as A, with reference to the provisions of this section, has only proved enjoyment for fifteen years.

17. Rights which cannot be acquired by prescription.—Easements acquired under section 15 are said to be acquired by prescription, and are called prescriptive rights.

None of the following rights can be so acquired:—

(a) a right which would tend to the total destruction of the subject of the right, or the property on which, if the acquisition were made, liability would be imposed;

(b) a right to the free passage of light or air to an open space of ground;

(c) a right to surface-water not flowing in a stream and not permanently collected in a pool, tank or otherwise;

(d) a right to underground water not passing in a defined channel.

18. Customary easement.—An easement may be acquired in virtue of a local custom. Such easements are called customary easements.

Illustrations

(a) By the custom of a certain village every cultivator of village land is entitled, as such, to graze his cattle on the common pasture. A, having become the tenant of a plot of uncultivated land in the village, breaks up and cultivates that plot. He thereby acquires an easement to graze his cattle in accordance with the custom.

(b) By the custom of a certain town no owner or occupier of a house can open a new window therein so as substantially to invade his neighbour's privacy. A builds a house in the town near B's house. A thereupon acquires an easement that B shall not open new windows in his house so as to command a view of the portions of A's house which are ordinarily excluded from observation, and B acquires a like easement with respect to A's house.

19. Transfer of dominant heritage passes easement.—Where the dominant heritage is transferred or devolves, by act of parties or by operation of law, the transfer or devolution shall, unless a contrary intention appears, be deemed to pass the easement to the person in whose favour the transfer or devolution takes place.

Annexure - I

Copy of :

Government of Tamil Nadu**Abstract**

Public Works Department – Groundwater Wing – Dark and Grey area blocks
in Tamil Nadu – Notified – Orders issued.

Public Works Department (R 2) Department

G.O. (2D) No. 326

Dated 23-11-1993

From the Chief Engineer (Groundwater) Lr. No. G5 / 8021 / DA
90 dt. 19-05-1993 and 24-06-1993.

ORDER :

The Chief Engineer (Groundwater) has reported that during March 1985, the development of utilizable groundwater was in the order of 45% of the utilizable groundwater recharge, whereas during January 1992, it was in the order of 60%. There was an increase of 15% in the development of groundwater in the span of 7 years. He has added that if the development of groundwater continues in this rate there will be fast depletion of groundwater level in most parts of the state beyond replenishable limit which may lead to severe consequences.

2. The Chief Engineer (Groundwater) has stated that based on the development of groundwater, the Panchayat Union Blocks in Tamil Nadu are being categorized as darks, grey and white, based on the stage of development. He has added that the departments, which are concerned with the development of Groundwater for Minor Irrigation Schemes have to observe certain Groundwater discipline when schemes are implemented. He has stated that no scheme should be formulated in dark area blocks as a precautionary measure and that in grey blocks, schemes can be formulated in consultation with groundwater wing of Public Works Department which will help the existing Groundwater users and their sources of Groundwater Development will be protected. He has therefore, requested to notify the list of dark and grey blocks in Tamil Nadu and it may be circulated to all departments and agencies dealing with the Groundwater development.

3. The Government have decided to approve the proposal of the Chief Engineer (Groundwater) to notify the list of dark and grey blocks in Tamil Nadu. Accordingly, the Government notify the dark and grey area blocks of Tamil Nadu as on January 1992 and as on January 1997 (projected development at year 5) in the Annexure I and II of this order.

4. The Government also direct that no scheme should be formulated in dark area blocks and that in grey block schemes should be formulated in consultation with Groundwater Wing of Public Works Department only.

(By order of the Governor)

V. Sundaram
Secretary to Government.

G.O. (2 D) No.326 Public Works Department dt. 23-11-1993.

CATEGORISATION OF OVER EXPLOITED BLOCKS, DARK BLOCKS AND GREY BLOCKS AFTER PROJECTED DEVELOPMENT AT YEAR 5 IN TAMIL NADU

Dark Blocks (Over Exploited)	Dark Blocks (Between 85% & 100%)	Grey Blocks (Between 65 & 85%)
1	2	3
1. CHENGALPETU-MGR District		
1. R. K. Pet 2. Poondi 3. Minjur 4. Thiruvananthapuram 5. Thiruvallur 6. Mahdavam	1. Sholavaram	1. Madhuranthakam 2. Villivakkam 3. Poonamallee 4. Lathur 5. Thiruthani
2. NORTH ARCOT AMBEDKAR District		
1. Kaniyambadi	1. Anaicut 2. K. V. Kuppam 3. Madanur 4. Thirupattur 5. Vellore	1. Gudiyatham 2. Katpadi 3. Kandili 4. Kaveripakkam 5. Timiri 6. Nemili 7. Natrampalli 8. Jolarpet 9. Alangayam 10. Arcot
3. THIRUVANNAMALAI-SAMBUVARAYAR District		
	1. Chengam	1. Anakkavur 2. Arni (East) 3. Cheyyar 4. Kilpennathur 5. Tandrapattu 6. Thuringapuram 7. Vembakkam 8. Vandavasi
4. SOUTH ARCOT District		
1. Keliyanur 2. Thiruvannainallur 3. Kandamangalam 4. Nellikuppam 5. Virkravandi 6. Keerapalayam 7. Ulundurpet 8. Thirunavalur	1. Gingee 2. Vallam	1. Melmalaiyanur 2. Marakkanam 3. Panruti 4. Tindivanam 5. Mailam

Dark Blocks (100%)	Dark Blocks (Between 85% & 100%)	Grey Blocks Between 65 & 85%)
5. SALEM District		
<ol style="list-style-type: none"> 1. Kongenapuram 2. Mallasamudra 3. Attur 4. Rasipuram 5. Vannandur 6. Paramathi Velur 7. P. V. Palayam 8. Erumaipatti 9. Namagiripettai 	<ol style="list-style-type: none"> 1. Omalur 2. Kabilarmalai 3. Elachipalayam 4. Gangavalli 5. Valapadi 6. Panamarathupatti 7. Sandamangalam 8. Puduchatram 	<ol style="list-style-type: none"> 1. McDonald Choultry 2. Kolathur 3. Sankarai 4. Thalaivasal 5. Namakkal 6. Thiruchengodu 7. Edapadi 8. Veerapandi 9. Tharamangalam 10. Mechaeri
6. PERIYAR District		
<ol style="list-style-type: none"> 1. Modakurichi 2. T. N. Palayam 3. Nambiyur 4. Andhiyur 5. Bhavanisagar 6. Kodumudi 	<ol style="list-style-type: none"> 1. Erode 2. Uthukuli 3. Chennimalai 	<ol style="list-style-type: none"> 1. Sathiyamangalam 2. Bhavani 3. Kundhadam 4. Moolanur 5. Perundurair 6. Ammapet 7. Kangeyam 8. Dharapuram 9. Gobichettipalayam
7. COIMBATORE District		
<ol style="list-style-type: none"> 1. Palladam 2. Sulur 3. Annur 4. Tiruppur 5. Avinashi 6. Madukkarai 7. Sultanpet 8. Pongalur 	<ol style="list-style-type: none"> 1. Pollachi (N) 2. Thondamuthur 3. Gudiyatham 	<ol style="list-style-type: none"> 1. Udumalpet 2. Madathukulam 3. Pollachi (S) 4. Perur 5. Karamadai 6. Sankarsamakulam 7. Kinathukadavu 8. P. N. Palayam
8. NILGIRIS District		
9. DHARMAPURI District		
<ol style="list-style-type: none"> 1. Palacode 2. Burgur 	<ol style="list-style-type: none"> 1. Dharmapuri 2. Pappireddipatti 3. Mathur 4. Krishnagiri 5. Harur 	<ol style="list-style-type: none"> 1. Uthangarai 2. Kaveripattinam 3. Veppananpalli 4. Karimangalam
10. TIRUCHIRAPALLI District		
	<ol style="list-style-type: none"> 1. Kulithalai 	<ol style="list-style-type: none"> 1. Vepanthattai 2. Perambalur 3. Kadavaur 4. Karur 5. Uppiliapuram 6. Thuraiyur 7. Thathayangarpettai 8. Ariyalur

Dark Blocks (100%)	Dark Blocks Between 85% & 100%	Grey Blocks (Between 65 & 85%)
11. PUDUKOTTAI District		
12. THANJAVUR District		
1. Papanasam 2. Thiruppanandal 3. Kumbakonam 4. Thiruvaidaimarudur	1. Thiruvaiyar	
13. NAGAPATTINAM District		
1. Mayiladuthurai 2. Kuttalam 3. Sembanarkoil 4. Kollidam 5. Needamangalam 6. Sirkazhi	1. Nanninalam 2. Koradacherry	
14. MADURAI District		
1. Theni 2. Chinnamanur	1. Usilampatti 2. T. Kallupatti	1. Chelliampatti 2. Periyakulam 3. Boli 4. Sedapatti 5. Uttamapalayam 6. Cumbum 7. Andipatti
15. DINDIGUL-ANNA District		
1. Reddiyarchatram	1. Vattalakundu 2. Vadipatti 3. Alangannallur	1. Alanganallur 2. Nilakottai 3. Ottanchatram 4. Vedesendur
16. PASUMPON MUTHURAMALINGAM District		
17. KAMARAJAR District		
	1. Rajapalayam	1. Watrao 2. Srivilliputhur
18. RAMANATHAPURAM District		
19. TIRUNELVELI District		
	1. Alangulam 2. Melaneelithallur	1. Kuruvikulam 2. Kilapavur 3. Vasudevanallur 4. Radhpuram 5. Sankarankoil
20. V. O. CHIDAMBARANAR District		
	1. Vilathikulam 2. Udangudi 3. Sattankulam	1. Srivaikundam 2. Kovilpatti
21. KANAYAKUMARI District		



ABSTRACT

Water Resources Department – Dynamic Ground Water Resources Assessment for Tamil Nadu as on March, 2023 – Categorization of Firkas as Over-Exploited, Critical, Semi-Critical, Safe and Saline based on the Assessment in Tamil Nadu – Orders issued.

Water Resources (R1) Department

G.O. (Ms.) No.37

Dated. 07.03.2024

சோபகிருது, மாசி-24,

திருவள்ளூர் ஆண்டு, 2055

Read:-

- 1) G.O. (Ms.) No.326, Public Works Department, Dated 23.11.1993.
- 2) G.O. (Ms.) No.51, Public Works Department, Dated 11.02.2004.
- 3) G.O. (Ms.) No.52, Public Works Department, Dated 02.03.2012.
- 4) G.O. (Ms.) No.142, Public Works Department, Dated 23.07.2014.
- 5) G.O. (Ms.) No.113, Public Works Department, Dated 09.06.2016.
- 6) G.O. (Ms.) No.257, Public Works Department, Dated 1.10.2018.
- 7) G.O. (Ms.) No.161, Public Works Department, Dated 23.10.2019.
- 8) G.O.(Ms.) No.155, Public Works Department, Dated 28.10.2021.
- 9) G.O. (Ms.) No.15, Water Resources Department, Dated 28.03.2023.
- 10) G.O. (Ms.) No.64, Water Resources Department, Dated 02.09.2023.
- 11) From the Chief Engineer, State Ground and Surface Water Resources Data Centre, Letter No DD(G) /AGV/GWRA-2023/ 2024, Dated. 01.02.2024 and 22.02.2024.

ORDER:

In the Government Order first read above, based on the development of the ground water resources, the Panchayat Union Blocks in Tamil Nadu were categorized as Dark and Grey areas as on January 1992 and January 1997 (Projected development at year 5). The Blocks with ground water development between 85% to 100% were categorized as "Dark Blocks" and the Blocks with ground water development between 65% to 85% were categorized as "Grey Blocks". The Government directed that no Scheme should be formulated in the Dark Blocks and in the Grey Blocks, Schemes should be formulated in consultation with the Ground Water Wing of the Public Works Department only. The above categorisation was done in accordance with the then prevailing Ground Water Estimation Committee – 1984 (GEC-1984) Norms. Thereafter, the Committee constituted by the Ministry of Water Resources, Government of India, has recommended to adopt the GEC-1997 Norms for estimation of the ground water resources in all the States.

2. In the Government Order second read above, the Government approved the categorization of the Panchayat Union Blocks in Tamil Nadu as Over-Exploited,

Critical, Semi-Critical and Safe Blocks for ground water development as on January, 2003. The Government directed that no Schemes should be formulated in the Over Exploited and Critical Blocks and in the Semi-Critical and Safe Blocks, all the Schemes should be formulated in consultation with the State Ground and Surface Water Resources Data Centre of the Water Resources Organisation in the Public Works Department. It was also ordered therein that the term "Scheme" excludes energisation of agricultural pump sets by the Tamil Nadu Electricity Board. The Government further directed that appropriate rain water harvesting and artificial recharge schemes be carried out in all the categories of Blocks and while carrying out the above Schemes, priority should be given to the Over Exploited and Critical Blocks so as to avoid further deterioration.

3. In the Government Order third read above, the Government approved the categorization of the Panchayat Union Blocks as Over-Exploited, Critical, Semi-Critical and Safe Blocks based on the assessment of the State Ground Water Resources as on March 2009. All the Over Exploited and Critical Blocks were notified as A Category Blocks (where the stage of ground water extraction is 90% and above) and all the Semi Critical and Safe Blocks were notified as B Category Blocks (where the stage of ground water extraction is below 89%). The Government directed that no Schemes should be formulated in Over Exploited and Critical blocks "Notified as A Category Blocks" and in the Semi-Critical and Safe Blocks "Notified as B Category Blocks", all the Schemes should be formulated through the State Ground and Surface Water Resources Data Centre of the Water Resources Department and the Chief Engineer, State Ground and Surface Water Resources Data Centre, would issue "No Objection Certificate" for ground water clearance. The Government further directed to exclude the ground water drawal for domestic purpose by individual household; domestic Infrastructure Project (Housing); Government's Drinking Water Supply Schemes and Non Water based Industries (i.e., the industries which do not require and use water, either as raw material or for other processing). The Chief Engineer, State Ground and Surface Water Resources Data Centre, would permit domestic use of water by these Non Water based Industries by issuing "No Objection Certificate" based on the hydro-geological conditions. The Government further directed that appropriate Rain Water Harvesting and Artificial Recharge Schemes should be carried out in the categories viz, Over exploited, Critical, Semi Critical and Safe Blocks of Tamil Nadu and while carrying out the above Schemes, priority should be given to marginal quality and bad quality areas so as to avoid further deterioration. The Government further directed that all the Schemes and Proposals based on ground water would have to adhere to the Government Orders and Conditions detailed in the Annexure-II to the above mentioned Government Order. This Government Order had been upheld by the Hon'ble Bench of Madras High Court, in its Common Judgement dated 18.09.2013, in WA Nos. 923 to 926 of 2009, WP Nos 23116 of 2006, 23896 to 23900 of 2016, 4711 of 2004 and 12375 of 2008. The Hon'ble High Court had made it clear that even with the repealing of the Tamil Nadu Ground Water (Development and Management) Act, 2003, this G.O. would govern the interest of the parties and the State in the matter of regulating the business of the Writ Appellants.

4. In the Government Order fourth read above, the Regulations for management of ground water and issue of No Objection Certificate / License for extraction of groundwater in the State were approved. In the year 2014, many water

based industries filed Writ Petition and batch cases before the Hon'ble Madras High Court praying for directions to quash the G.O. (Ms) No. 142, Public Works (R2) Department, Dated 23.7.2014. The Hon'ble High Court in its Judgement dated 03.10.2018 in W.P. No. 28535 of 2014 and batch cases, has upheld the G.O (Ms) No. 142, Public Works (R2) Department, dated 23.07.2014.

5. Subsequently, in the Government Order fifth read above, the Dynamic Groundwater resources in the State were estimated taking a Revenue Firka as an unit of assessment by the State Level Technical Co-ordination Committee as on March 2011 and accordingly the Government had approved categorization of the Over-Exploited, Critical, Semi-Critical, Safe and Saline Firkas based on the above assessment.

6. In the Government Orders sixth, seventh, eighth and ninth read above, the Government have approved the categorisation of the Firkas in the State as Over-Exploited, Critical, Semi-Critical, Safe and Saline / Poor Quality Firkas based on the Ground Water Resources Assessment as on March, 2013 and March, 2017 and March, 2020 and March, 2022 respectively.

7. In the Government order tenth read above, the Government constituted a Permanent State Level Committee under the chairmanship of the Additional Chief Secretary, Water Resources Department, with the members from all related Departments / Agencies of groundwater resources as on March, 2023 and subsequently for every year for the State of Tamil Nadu.

8. In the letters eleventh read above, the Chief Engineer, Water Resources Department, State Ground and Surface Water Resources Data Centre, Chennai has stated as follows:-

- (i) The Dynamic Groundwater Resources Assessment (GWRA) is jointly carried out by the Chief Engineer, Water Resources Department, State Ground and Surface Water Resources Data Centre, Chennai and the Regional Director, Central Groundwater Board (CGWB), Chennai periodically based on the Methodology evolved by Groundwater Resources Estimation Committee, 2015 (GEC-2015). The Groundwater Resources Assessment (GWRA) has been carried out through India-Groundwater Resource Estimation System (IN-GRES) software developed by Central Ground Water Board & Indian Institute of Technology (IIT), Hyderabad since 2020. The results of the groundwater estimation are approved by the State Level Committee (SLC) headed by the Additional Chief Secretary, Water Resources Department and the same is submitted to the Central Level Expert Group (CLEG) for approval chaired by the Chairman, Central Ground Water Board, New Delhi. The Central Level Expert Group (CLEG) consolidates and publishes the National Compilation of Dynamic Groundwater Resources Assessment (GWRA) report and then, the Government notifies the categorization of firkas of the State of Tamil Nadu as a Government Order. The latest categorization Government order was issued vide G.O.(Ms) No. 15, Water Resources Department, dated 28.03.2023.

- (ii) Since 2020, the Groundwater resources assessments were carried out once in two years. Then, keeping in view of the changes in groundwater scenario due to extraction , recharge and for suitable timely intervention for sustainable management of the precious groundwater resources, the Government of India, Central Ground Water Board, Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation has decided to take up the Groundwater Estimation annually. Avoiding the periodic constitution of the State Level Committee for the re-assessment of groundwater estimation, the Regional Director, Central Ground Water Board, Chennai has also requested to constitute a Permanent State Level Committee (SLC) for the State of Tamil Nadu for the periodic estimation of groundwater assessment and approval of the same. Based on the request, the Government have constituted a State Level Committee on a permanent basis under the chairmanship of the Additional Chief Secretary, Water Resources Department, with 19 members of line Departments/ Agencies/Education Institutions.
- (iii) The draft proposal of Dynamic Groundwater Resources Assessment as on March, 2023 has been presented before the State Level Committee headed by the Additional Chief Secretary to Government, Water Resources Department in the Water Resources Department's Conference Hall, Secretariat, Chennai on 20.09.2023. After the deliberations, the Dynamic Groundwater Resources Assessment as on March, 2023 has been approved by the State Level Committee members. The Minutes of the meeting of the State Level Committee has been sent to the Regional Director, Central Ground Water Board, South Eastern Coastal Region, Chennai to place the Dynamic Groundwater Resources Assessment as on March, 2023, Tamil Nadu before the Chairman, Central Level Expert Group, Central Ground Water Board, New Delhi for approval.
- (iv) The Central Level Expert Group Committee has approved the "National Compilation of Dynamic Groundwater Resources Assessment of India, 2023" which was released by the Union Minister, Ministry of Jal Shakti, Government of India on 01.12.2023 and the same was communicated by the Regional Director, Central Ground Water Board through e-mail on 11.01.2024.
- (v) Revenue Firka is being taken as an assessment unit. The stage of groundwater extraction of firka is computed as the ratio between the Annual Groundwater Extraction and Annual Extractable Groundwater Resource. Based on the Stage of extraction, the assessment units are categorized as Safe, Semi Critical, Critical and Over Exploited. The stage of groundwater extraction percentage is mentioned in the Table below. The Poor Quality/ Saline category was also assessed based on the quality parameter.

Sl. No.	Stage of Groundwater Extraction (%)	Firka Categorization
1.	Firkas with greater than 100% extraction of groundwater (Extraction >100%)	Over Exploited

2.	Firkas with the extraction of groundwater greater than 90% and less than or equal to 100% (Extraction > 90% and ≤100%)	Critical
3.	Firkas with the extraction of groundwater greater than 70 % and less than or equal to 90% (Extraction > 70% and ≤ 90%)	Semi Critical
4.	Firkas with the extraction of groundwater less than or equal to 70% (Extraction ≤ 70%)	Safe
5.	Poor quality (or) Saline	Saline

(vi) In Tamil Nadu, totally 1202 firkas have been assessed and the categorization of the Re-estimation of Groundwater Resources of the State as on March, 2023 are as follows: -

Sl. No.	Categorization	No. of Firkas
1.	Over Exploited	395
2.	Critical	64
3.	Semi Critical	227
4.	Safe	482
5.	Saline	34
TOTAL		1202

9. The Chief Engineer, Water Resources Department, State Ground and Surface Water Resources Data Centre, Tharamani, Chennai has therefore, requested the Government to issue order for notification of the Categorization of Firkas of Tamil Nadu as per the results of Dynamic groundwater resources as on March, 2023.

10. The Government, after careful examination, have decided to accept the above proposal of the Chief Engineer, Water Resources Department, State Ground and Surface Water Resources Data Centre . Accordingly, the Government issue orders for the categorization of Revenue Firkas of Tamil Nadu as Over-Exploited, Critical, Semi Critical, Safe and Saline as detailed in the Annexure of this order, based on the results of Dynamic Ground Water Resource Assessment as on March, 2023 and to notify this categorization in the Tamil Nadu Government Gazette.

11. The Government also direct that all the Over Exploited and Critical Firkas as on March, 2023 Resource Assessment to be declared as Notified Firka - A Category (Stage of Groundwater extraction is greater than 90%) and all the Semi critical and Safe Firka to be declared as Notified Firka - B Category (Stage of Groundwater extraction is less than or equal to 90%).

12. The Chief Engineer, State Ground and Surface Water Resources Data Centre, Water Resources Department is directed that appropriate rain water harvesting and Artificial recharge schemes shall be carried out in the categories viz,

Over exploited, Critical, Semi Critical, Safe and Saline Firkas of Tamil Nadu. While carrying out the above Schemes, priority shall be given to marginal quality and bad quality areas so as to avoid further deterioration.

13. Other technical circulars issued by the Chief Engineer, State Ground and Surface Water Resources Data Centre, Water Resources Department, Chennai in this regard are to be adhered to, as and when issued.

(By Order of the Governor)

**Sandeep Saxena,
Additional Chief Secretary to Government**

To

The Works Manager, Government Central Press, Chennai-79.

The Engineer-in-Chief and Chief Engineer (General),
Water Resources Department, Chennai-5.

The Chief Engineer,

State Ground and Surface Water Resources Data Centre, Taramani, Chennai-113.

The Commissioner of Land Administration, Chennai-5.

All the Regional and Functional Chief Engineers, Water Resources Department.

All District Collectors.

The Director of Rural Development, Chennai-15.

The General Manager,

National Bank for Agriculture and Rural Development, Chennai-34.

The Registrar of Co-operative Societies, Chennai-10.

The Chief Engineer (Agricultural Engineering), Chennai-35.

The Director of Agriculture, Chennai-5.

The Director of Horticulture, Chennai-5.

The Commissioner / Managing Director, Sugar Corporation, Chennai-35.

The Managing Director, Tamil Nadu Water Supply and Drainage Board, Chennai-5.

The Engineering Director, Tamil Nadu Water Supply and Drainage Board, Chennai-5.

The Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-2.

The Chairman, Tamil Nadu Electricity Board, Chennai-2.

The Regional Director, Central Ground Water Board, Rajaji Bhavan, Chennai-90.

Copy to

The Agriculture and Farmers Welfare Department, Secretariat, Chennai-9.

The Revenue and Disaster Management Department, Secretariat, Chennai-9.

The Environment, Climate Change and Forests Department, Secretariat, Chennai-9.

The Municipal Administration and Water Supply Department, Secretariat, Chennai-9.

The Rural Development and Panchayat Raj Department, Secretariat, Chennai-9.

The Energy Department, Secretariat, Chennai-9.

The Industries, Investment Promotion and Commerce Department, Secretariat, Chennai-9.

The Finance Department, Secretariat, Chennai-9

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// Forwarded / By Order //

J. m. s. g. m.
07.03.2024
Section Officer
J. m. s. g. m.
07/03/2024

G.O. (Ms.) No. 37, Water Resources (R1) Department, Dated 07.03.2024

Dynamic Ground Water Resources of Tamil Nadu as on March - 2023

Sl. No	District	Total No. of Firkas	Over Exploited	Critical	Semi Critical	Safe	Saline / Poor Quality
1	Ariyalur	15		1	3	11	
2	Chengalpattu	40	3	2	15	20	
3	Chennai	51	46		3	2	
4	Coimbatore	38	23	4	7	4	
5	Cuddalore	32	10	4	4	14	
6	Dharmapuri	23	13	1	4	5	
7	Dindigul	40	25	4	4	7	
8	Erode	35	13	1	10	11	
9	Kallakurichchi	24	5	6	3	10	
10	Kancheepuram	25	2	1	6	16	
11	Kanniyakumari	22			1	21	
12	Karur	20	12	2	2	4	
13	Krishnagiri	31	10	1	11	9	
14	Madurai	51	4	3	20	24	
15	Mayiladuthurai	15	13			1	1
16	Nagapattinam	16					16
17	Namakkal	32	23	2	3	4	
18	Perambalur	11	7		1	3	
19	Pudukkottai	45			16	26	3
20	Ramanathapuram	38				29	9
21	Ranipet	18	4		11	3	
22	Salem	44	34	2	3	5	
23	Sivagangai	39				39	
24	Tenkasi	30	10	3	6	11	
25	Thanjavur	50	34	2	9	5	
26	The Nilgiris	15				15	
27	Theni	17	4	2	3	8	
28	Tiruvallur	48	2	4	11	30	1
29	Thiruvarur	28	12		1	11	4
30	Thoothukudi	41	1	1	4	35	
31	Tiruchirappalli	43	18		4	21	
32	Tirunelveli	30	1		6	23	
33	Tirupathur	15	12		3		
34	Tiruppur	33	11	3	13	6	
35	Tiruvannamalai	54	16	8	13	17	
36	Vellore	20	12	1	6	1	
37	Villupuram	34	11	5	9	9	
38	Virudhunagar	39	4	1	12	22	
Total		1202	395	64	227	482	34

Sandeep Saxena,
Additional Chief Secretary to Government

//True copy//


 07.03.2024
 Section Officer
 5210
 07/03/2024

ANNEXURE

G.O. (Ms.) No. 37, Water Resources (R1) Department, Dated 07.03.2024

Categorisation of Firkas in Tamil Nadu as on March-2023

OVER EXPLOITED (Extraction > 100%)	CRITICAL (Extraction > 90% and ≤100%)	SEMI CRITICAL (Extraction > 70% and ≤90%)	SAFE (Extraction ≤70%)	SALINE / POOR QUALITY
ARIYALUR DISTRICT (Total Firkas-15)				
ANDIMADAM TALUK				
		1	ANDIMADAM	
		2	KOVAGAM	
ARIYALUR TALUK				
			3	ARIYALUR
			4	ELAKKURICHI
			5	KEELAPALUR
			6	NAGAMANGALAM
			7	THIRUMANUR
SENDURAI TALUK				
	8	SENDURAI(A)		9
				10
UDAYARPALAYAM TALUK				
		11	KUNDAVELI	12
				JAYANKONDAM
				13
				SUTHAMAALLI
				14
				T.PALUR
				15
				UDAYARPALAYAM
CHENGALPATTU DISTRICT (Total Firkas-40)				
CHENGALPATTU TALUK				
1	APPUR		2	KATTANKOLATHUR
			3	PALUR(C)
4	CHENGALPATTU		5	SINGAPERUMAL KOVIL
CHEYYUR TALUK				
		6	KAYAPAKKAM	7
				CHEYYUR
		8	KODUR	9
				KADAPAKKAM
		10	SITHAMOOR	11
				LATHUR
				12
				SOONAMPEDU
MADHURANTAKAM TALUK				
13	ORATHI		14	ATCHARAPPAKKAM
			15	KARUNKUZI
			16	JAMEEN ENDATHUR
			17	MADHURANTAKAM
			18	LENDATHHUR
			19	VAIAYUR
			20	OONAMPAKKAM
			21	PERUMPAKKAM
PALLAVARAM TALUK				
			22	PALLAVARAM
			23	PAMMAL
TAMBARAM TALUK				
			24	CHITLAPAKKAM
			25	MADAMBAKKAM
			26	MEDAVAKKAM
			27	TAMBARAM
HIRUKKALUKUNDRAM TALUK				
	28	NERUMPUR	29	MAMALLAPURAM
	30	THIRUKKALUKUNDRAM	31	P.V.KALATHUR
THIRUPPORUR TALUK				
		32	KARUMPAKKAM	33
				KELAMPAKKAM
				34
				MANAMATHI
				35
				NELLIKUPPAM
				36
				PAIYANUR
				37
				THIRUPPORUR
VANDALUR TALUK				
		38	GUDUVANCHERI	39
				MAMPAKKAM
		40	VANDALUR	
CHENNAI DISTRICT (Total Firkas-51)				

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
ALANDUR TALUK									
				1	ALANDUR				
AMBATTUR TALUK									
2	AMBATTUR								
3	KORATTUR								
AMINJIKARAI TALUK									
4	AMINJIKARAI								
5	ANNA NAGAR								
6	KOYAMBEDU								
7	VILLIVAKKAM								
AYANAVARAM TALUK									
8	AYANAVARAM								
9	KOLATHUR(C)								
10	KONNUR								
11	PERAVALLUR								
EGMORE TALUK									
12	EGMORE (EGMORE SOUTH)								
13	KILPAUK (EGMORE NORTH)								
14	NUNGAMBAKKAM								
15	VADAPALANI								
GUINDY TALUK									
16	ADYAR								
17	EKKATUTHANGAL								
18	KOTTUR(C)								
19	THYAGARAYA NAGAR								
MADHAVARAM TALUK									
				20	MADHAVARAM	21	PUZHAL(C)		
MADURAVOYAL TALUK									
22	MADURAVOYAL								
23	PORUR								
MAMBALAM TALUK									
24	ASHOK NAGAR								
25	MAMBALAM								
26	SALIGRAMAM								
27	VIRUGAMBAKKAM								
MYLAPORE TALUK									
28	CHINTADRI PET								
29	MYLAPORE (SOUTH)								
30	ROYAPETTAH (MYLAPORE NORTH)								
31	TRIPLICANE								
PERAMBUR TALUK									
32	ERUKANCHERY								
33	KODUNGAIYUR								
34	PERAMBUR(C)								
35	SEMBIUM								
PURASAIVAKKAM TALUK									
36	OTTERI (PURASAWALKAM WEST)								
37	PURASAWALKAM (EAST)								
38	V.O.C NAGAR								
39	VEPERY								
SHOLINGANALLUR TALUK									
				40	PALLIKARANAI	41	SHOLINGANALLUR		
THIRUVOTTIYUR TALUK									
42	THIRUVOTTIYUR								
43	MANALI								
TONDIARPET TALUK									

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
44	KORRUKUPET								
45	OLD WASHERMANPET								
46	ROYAPURAM								
47	TONDIARPET								
VELACHERI TALUK									
48	BESANT NAGAR								
49	THARAMANI								
50	THIRUVANMIYUR								
51	VELACHERY								
COIMBATORE DISTRICT (Total Firkas- 38)									
ANAMALAI TALUK									
				1	KOTTUR(CBE)	2	ANAIMALAI		
						3	MARCHANAYEKANPALAYAM		
ANNUR TALUK									
4	ANNUR NORTH								
5	ANNUR SOUTH								
6	SARKAR SAMAKULAM								
COIMBATORE NORTH TALUK									
7	GANAPATHY			8	THUDIYALUR				
9	PERIANAICKENPALAYAM								
10	SARAVANAM PATTY								
COIMBATORE SOUTH TALUK									
11	COIMBATORE								
12	SINGANALLUR								
KINATHUKADAVU TALUK									
13	KINATHUKADAVU								
14	KOVILPALAYAM								
15	VADASITHUR								
MADUKARAI TALUK									
16	OTHAKALMANDAPAM	17	MADUKARAI	18	THIRUMAI AYAMPALAYAM	19	KURICHY		
METTUPALAYAM TALUK									
20	METTUPALAYAM	21	KARAMADAI						
PERUR TALUK									
22	ALANTHURAI	23	PERUR	24	VADAVALLI	25	KUNIAMUTHUR		
26	ANUPAR PALAYAM								
27	MADAMPATTY								
28	THONDAMUTHUR								
POLLACHI TALUK									
29	KOLARPATTY	30	PERIYANEKAMAM	31	POLLACHI NORTH				
32	RAMAPATTINAM			33	POLLACHI SOUTH				
SULUR TALUK									
34	KARUMATHAMPATTY			35	SULUR				
36	SELAKARICHAL								
37	VAARAPATTY								
VALPARAI TALUK									
38	VALPARAI								
CUDDALORE DISTRICT (Total Firkas-32)									
BHUVANAGIRI TALUK									
				1	BHUVANAGIRI	2	PARANGIPETTAI		
						3	SETHIYATHOPE		
CHIDAMBARAM TALUK									
						4	ORATHUR		
						5	THIRUVAKKULAM		
						6	CHIDAMBARAM		
CUDDALORE TALUK									
7	RETTICHAVIDI			8	MANJAKKUPPAM				

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
9	THIRUVANTHIPURAM								
KATTUMANNARCOIL TALUK									
						10	KUMARATCHI		
						11	KATTUMANNARCOIL		
						12	PUTHUR(C)		
						13	UDAIYARKUDI		
KURINJIPADI TALUK									
				14	KURINJIPADI	15	KULLANCHAVADI		
PANRUTTI TALUK									
16	NELLIKUPPAM(C)	17	KADAMPULIYUR			18	MARUNGUR		
		19	PANRUTI						
SRIMUSHNAM TALUK									
20	KAVANUR					21	SRIMUSHNAM		
TITAGUDI TALUK									
22	PENNADAM	23	TITAGUDI(WEST)						
24	TITAGUDI(EAST)								
25	THOZHURUR								
VEPPUR TALUK									
		26	VEPPUR	27	SIRUPAKKAM				
VRIDHACHALAM TALUK									
28	KAMMAPURAM					29	UMANGALAM		
30	VRIDHACHALAM NORTH					31	MANAGALAM KO		
32	VRIDHACHALAM SOUTH								
DHARMAPURI DISTRICT (Total Firkas -23)									
DHARMAPURI TALUK									
		1	KRISHNAPURAM			2	DHARMAPURI		
HARUR TALUK									
				3	MORAPPUR	4	HARUR		
						5	THEERTHAMALAI		
KARIMANGALAM TALUK									
6	PERIYANAHALLI								
7	KARIMANGALAM								
8	KAMBAINALLUR								
NALLAMPALLI TALUK									
9	INDUR					10	NALLAMPALLI		
11	PALAYAM(D)								
PALACODE TALUK									
12	MARANDAHALLI			13	PALACODE				
14	PULIKARAI								
15	VELLICHANTHAI								
PAPPIREDDIPATTI TALUK									
16	BOMMIDI			17	PAPPIREDDIPATTI				
18	KADATHUR								
19	THENKARAIKOTTAI								
PENNAGARAM TALUK									
20	PENNAGARAM			21	PAUPARAPATTY	22	SUNJALNATHAM		
23	PERUMBALAI								
DINDIGUL DISTRICT (Total Firkas -40)									
ATHOOR TALUK									
1	ATHOOR								
2	AYYAMPALAYAM								
3	CHINNAPATTI								
DINDIGUL EAST TALUK									
4	SANARPATTI	5	KAMBILIYAMPATTI						
6	SILUVATHUR	7	DINDIGUL EAST						
DINDIGUL WEST TALUK									

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
8	REDIYARCHATIRAM	9	DHARMATHUPATTI						
10	FALLAGANUTHU								
11	DINDIGUL WEST								
GUJILIAMPARAI TALUK									
12	KOTTANATHAM								
13	KOVILUR								
14	PALAYAM(DI)								
KODIAKANAL TALUK									
						15	KODIAKANAL		
						16	PANNAIKADU		
						17	THANDIKUDI		
NATHAM TALUK									
				18	REDDIAPATTI	19	NATHAM		
						20	SENDURAI		
NILAKOTTAI TALUK									
21	NILAKKOTTAI	22	ORUTHATTU	23	PILLAIYAR NATHAM				
24	VATHALAKUNDU								
25	VIRUVEEDU								
ODDENCHATRAM TALUK									
26	PULIURNATAM								
27	CHINNAKAMPATTI								
28	DEVATHUR								
29	KALLIMANTHAYAM								
30	ODDENCHATRAM								
PALANI TALUK									
31	THOPPAMPATTI			32	NEIKKARAPATTI	33	PALANI		
34	AYYAKUDI			35	KORIKKADAVU	36	PAPPAMPATTI		
VEDASANDUR TALUK									
37	AYYALUR								
38	ERIODU								
39	VADAMADURAI								
40	VEDASANDUR								
ERODE DISTRICT (Total Firkas -35)									
ANTHIYUR TALUK									
1	ANTHIYUR			2	AMMAPETTAI(E)	3	BARGUR(E)		
4	ATHANI(E)								
BHAVANI TALUK									
						5	BHAVANI		
						6	KAVINDAPADI		
						7	KURICHI(E)		
ERODE TALUK									
				8	ERODE EAST	9	ERODE WEST		
				10	ERODE NORTH				
GOBICHETTIPALAYAM TALUK									
11	SIRUVALUR					12	KASIPALAYAM		
						13	GOBICHETTIPALAYAM		
						14	VANIPUDUR		
						15	KUGALUR		
KODUMUDI TALUK									
				16	KODUMUDI				
				17	SIVAGIRI(E)				
				18	KILAMPADI				
MODAKURICHI TALUK									
		19	MODAKKURICHI	20	ARACHALUR				
				21	AVAL POONDURAI				
NAMBIYUR TALUK									

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
22	NAMBIYUR								
23	ELATHUR(E)								
24	VEMANDAMPALAYAM								
PERUNDURAI TALUK									
25	CHENNIMALAI					26	KANJKOIL		
27	PERUNDURAI								
28	VELLODE								
29	THINGALUR								
SATHYAMANGALAM TALUK									
30	BHAVANISAGAR			31	SATHYAMANGALAM	32	GUTHIYALATHUR		
33	ARASUR(E)								
34	PUNJAI PULIAMPATTI								
THALAVADI TALUK									
				35	TALAVADI				
KALLAKURICHCHI DISTRICT (Total Firkas-24)									
CHINNA SELAM TALUK									
1	CHINNASLAM			2	VADAKKANANDHAL				
3	NAINARPALAYAM								
KALLAKURICHCHI TALUK									
4	INDHILI	5	KALLAKURICHI						
		6	NAGALUR						
		7	THIYAGADURGAM						
KALVARAYAN HILLS TALUK									
		8	KALVARAYAN HILLS			9	VELLIMALAI		
SANKARAPURAM TALUK									
10	SANKARAPURAM					11	ALATHUR(K)		
						12	ARIYALUR(K)		
						13	VADAPONPARPPI		
						14	RISHIVANTHIYAM		
TIRUKKOILUR TALUK									
				15	TIRUKKOILUR	16	AVIKULAPAKKAM		
						17	THIRUPALAPANDAL		
						18	MANALURPETTAI		
ULUNDURPET TALUK									
19	ELAVANASURKOTTAI	20	ERAIYUR(K)	21	KALAMARUDHUR	22	SENGURICHI		
		23	ULUNDURPET			24	THIRUNAVALAR		
KANCHEEPURAM DISTRICT (Total Firkas-25)									
KANCHEEPURAM TALUK									
				1	GOVINDAVADI	2	KANCHEEPURAM		
				3	THIRUPUKUZZHI	4	PARANTHUR		
				5	SIRUKAVERIPAKKAM	6	SITTIAMPAKKAM		
KUNDRATHUR TALUK									
				7	MANGADU	8	KOLAPAKKAM		
						9	KUNDRATHUR		
						10	PATAPAI		
						11	SERAPANANCHERI		
SRIPERUMBUDUR TALUK									
						12	MADURAMANKALAM		
						13	SRIPERUMBUDUR		
						14	SUNGUVARCHATIRAM		
						15	THANDALAM		
						16	VALLAM(K)		
UTHIRAMERUR TALUK									
17	ARUMPULIUR			18	UTHIRAMERUR	19	SALAVAKKAM		
20	THIRUPPULIVANAM			21	KALIYAMPOONDI	22	KUNNAVAKKAM		
WALAJABAD TALUK									

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
		23	WALAJABAD			24	MAGARAL		
						25	THENNERI		
KANNIYAKUMARI DISRICT(TOTAL FIRKAS-22)									
AGASTHEESWARAM TALUK									
				1	RAJAKKAMANGALAM	2	KANNIYAKUMARI		
						3	NAGERCOIL		
						4	SPECIAL-NAGERCOIL 1		
						5	SUCHINDRUM		
KALKULAM TALUK									
						6	COLACHEL		
						7	KURUNTHANCODE		
						8	THIRUVITHANCODE		
						9	THUCKALAY		
KILLIYUR TALUK									
						10	MIDALAM		
						11	PAINKULAM		
						12	SPECIAL MIDALAM ONE		
						13	SPECIAL MIDALAM SECOND		
						14	SPECIAL PAINKULAM ONE		
THIRUVATTAR TALUK									
						15	KULASEKARAM		
						16	THIRUVATTAR		
THOVALAI TALUK									
						17	AZHAGIAPANDIPURAM		
						18	BOOTHAPANDI		
						19	THOVALAI		
VILAVANCODE TALUK									
						20	ARUMANAI		
						21	EDAICODE		
						22	VILAVANCODE		
KARUR DISTRICT (Total Firkas- 20)									
ARAVAKURICHI TALUK									
1	PALLAPATTI(K)			2	CHINNADHARAPURAM				
				3	ARAVAKURICHI				
KADAVUR TALUK									
4	KADAVUR								
5	MYLAMPATTI								
KARUR TALUK									
6	KARUR	7	VELLIANNAI						
8	THORANAKALPATTI								
KRISHNARAYAPURAM TALUK									
9	KATTALAI					10	CHINTHALAVADI		
11	PANJAPATTI								
KULITHALAI TALUK									
12	THOGAMALAI					13	KULITHALAI		
						14	NANGAVARAM		
MANMANGALAM TALUK									
15	THALAPATTI					16	MANMANGALAM		
17	VANGAL								
PUGALUR TALUK									
18	K PARAMATHI	19	PUGALUR						
20	THENNILAI								
KRISHNAGIRI DISTRICT (Total Firkas -31)									
ANCHETTY TALUK									
						1	ANCHETTY		
						2	URIGAM		

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
BARGUR TALUK									
3	BARGUR(K)	4	PALLEPALLI						
DENKANIKOTTAI TALUK									
				5	KELAMANGALAM	6	ANDEVANAPALLI		
				7	RAYAKOTTAI	8	DENKANIKOTTAI		
						9	KAKKADASAM		
						10	THALLI		
HOSUR TALUK									
				11	BAGALUR				
				12	HOSUR				
				13	HOSUR TOWN				
				14	MATHIGIRI				
KRISHNAGIRI TALUK									
15	ALAPATTI			16	KRISHNAGIRI	17	KAVERIPATTINAM		
18	KURUBRAPALLI			19	PERIYAMUTUR				
20	VEPPANAPALLI								
POCHAMPALLI TALUK									
21	MATHUR(K)			22	BARUR				
23	NAGARASAMPATTI			24	POCHAMPALLI				
SHOOLAGIRI TALUK									
				25	BERIGAI	26	SHOOLAGIRI		
						27	UTHANAPALLI		
UTHANGARAI TALUK									
28	KALLAVI								
29	SAMALPATTI								
30	SINGARAPATAI								
31	UTHANGARAI								
MADURAI DISTRICT (Total Firkas-51)									
KALLIKUDI TALUK									
						1	KALLIGUDI		
						2	KURAIYUR		
						3	SIVARAKKOTTAI		
MADURAI EAST TALUK									
				4	OTHAKADAI	5	APPANTHIRUPATHI		
				6	SAKKIMANGALAM	7	ARUMBANUR		
						8	KALLANDIRI		
						9	KUNNATHUR(M)		
						10	RAJAKOOR		
MADURAI NORTH TALUK									
				11	KOOLAPANDI	12	CHATRAPATTI		
				13	SATHAMANGALAM	14	KULAMANGALAM		
						15	SAMAYANALLUR		
MADURAI SOUTH TALUK									
		16	EAST MADURAI			17	AVANIAPURAM		
						18	VIRATHANUR		
MADURAI WEST TALUK									
19	MADURAI WEST			20	NAGAMALAI PUDUKOTTAI				
MELUR TALUK									
		21	A.VALLALAPATTI	22	KARUNGALAKKUDI	23	KEELAVVALAVU		
		24	KOTTAMPATTI	25	MELAVVALAVU	26	MELUR(M)		
				27	VELLALUR	28	THIRUVATHAVUR		
PERAIYUR TALUK									
				29	ATHIPATTI	30	MOTHAGAM		
				31	ELUMALAI	32	T. KALLUPATTI		
				33	PERAIYUR				
				34	SEDAPATTI				

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
THIRUPPARANKUNDRAM TALUK									
				35	VALAYANKULAM	36	THIRUPPARANKUNDRAM		
TIRUMANGALAM TALUK									
				37	KOKKULAM	38	PANNIKUNDU		
						39	THIRUMANGALAM		
USILAMPATTI TALUK									
40	SINDUPATTI			41	KARUMATHUR				
					42	USILAMPATTI			
					43	UTHAPPANAYAKANUR			
					44	VALANDUR			
VADIPATTI TALUK									
45	MUDUVARPATTI			46	ALANGANALLUR	47	SHOLAVANDAN		
48	PALAMEDU			49	NEERETHAN	50	THANICHAYAM		
						51	THENKARAI		
MAYILADUTHURAI DISTRICT (Total Firkas-15)									
KUTHALAM TALUK									
1	KUTTALAM								
2	MANGANALLUR								
3	PAALAIYUR								
MAYILADUTHURAI TALUK									
4	MAYILADUTHURAI					5	MANALMEDU		
6	PATTAVARTHI								
SIRKAZHI TALUK									
7	MAADHANAM								
8	PUTHUR(N)								
9	SIRKALI								
10	THIRUVENKADU								
11	VAITHEESVARAN KOIL								
THARANGAMBADI TALUK									
12	MELAIYUR							13	THILLAIYADI
14	SEMBANARKOIL								
15	THIRUVILAIYATTAM								
NAGAPATTINAM DISTRICT (Total Firkas-16)									
KILVELUR TALUK									
								1	KEEZHAIYUR
								2	KILVELUR
								3	THEVUR
								4	VEILANKANNI
NAGAPATTINAM TALUK									
								5	THIRUKANNAPURAM
								6	KANGALANCHERY
								7	NAGAPATTINAM
								8	THERKUPOIGAINALLUR
								9	THIURMARUGAL
THIRUKKUALAI TALUK									
								10	NEERMOOLAI
								11	THIRUKKUALAI
								12	VALIVALAM
VEDARANYAM TALUK									
								13	KARIAPATTINAM
								14	THAHATTUR
								15	THALANAYAR
								16	VEDARANYAM
NAMAKKAL DISTRICT (Total Firkas-32)									
KOLLI HILLS TALUK									
								1	TIRUPULI NADU

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
						2	VALAVANTHI NADU		
KUMARAPALAYAM TALUK									
3	KUMARAPALAYAM					4	PALLIPALAYAM		
MOHANUR TALUK									
5	METTUPATTY					6	PALAPATTI(N)		
7	MOHANUR								
8	VALAYAPATTI								
NAMAKKAL TALUK									
9	KEERAMBUR								
10	NALLIPALAYAM								
11	NAMAKKAL								
12	PUDUCHATRAM								
13	SELLAPPAMPATTI								
PARAMATHI VELUR TALUK									
14	NALLUR(N)	15	PANDAMANGALAM	16	JEDARPALAYAM				
17	PARAMATHI								
RASIPURAM TALUK									
18	MANGALAPURAM								
19	MULLUKURICHI								
20	NAMAGIRIPETTAI								
21	RASIPURAM								
22	VENNANDUR								
SENDAMANGALAM TALUK									
23	ALANGANATHAM								
24	ERUMAPATTI								
25	KALAPPANAICKENPATTI								
26	SENDAMANGALAM								
TIRUCHENGODE TALUK									
27	MALLASAMUTHRAM	28	ELACHIPALAYAM	29	MOLASI				
30	TIRUCHENGODE			31	MANICKAMPALAYAM				
32	VAIYAPPAMALAI								
PERAMBALUR DISTRICT(Total Firkas-11)									
ALATHUR TALUK									
1	CHETTIKULAM			2	KOOTHUR	3	KOLAKKANATHAM		
KUNNAM TALUK									
4	KELAPULIYUR					5	VADAKKALUR		
						6	VARAGUR		
PERAMBALUR TALUK									
7	KURUMBALUR								
8	PERAMBALUR								
VEPPANTHATTAI TALUK									
9	PASUMBALUR								
10	VALLIKANDAPURAM								
11	VENGALAM								
PUDUKKOTTAI DISTRICT (Total Firkas-45)									
ALANGUDY TALUK									
				1	KEERAMANGALAM	2	ALANGUDI(P)		
				3	VALLANADU(P)	4	VENNAVALKUDI		
ARANTANGI TALUK									
				5	POOVATHAKUDI	6	ARASARKULAM		
						7	ARANTHANGI		
						8	ATHANI(P)		
						9	NAGUDI		
						10	SILATUR		
AVADAIYARKOVIL TALUK									
						11	AVUDAIYARKOIL		

OVER EXPLOITED (Extraction > 100%)	CRITICAL (Extraction > 90% and ≤100%)	SEMI CRITICAL (Extraction > 70% and ≤90%)	SAFE (Extraction ≤70%)	SALINE / POOR QUALITY
			12 EMBAL	
			13 PONPETHI	
			14 MEEMISAL	
GANDARVAKOTTAI TALUK				
		15 KALLAKOTTAI	16 GANDARVAKOTTAI	
		17 PUDHUNAGAR		
ILUPPUR TALUK				
		18 VEERAPPATTI	19 ILLUPPUR	
			20 KUDUMIYANMALAI	
			21 SITHANNAVASAL	
KARAMBAKUDI TALUK				
			22 KARAMBAKUDI	
			23 MALAIYUR(P)	
KULATHUR TALUK				
		24 KEERANUR	25 KILLUKKOTTAI	
		26 MATHUR	27 KUNNANDARKOIL	
			28 NARTHAMALAI	
MANAMELKUDI TALUK				
			29 MANAMELKUDI	30 KOTTAIPATTINAM
				31 PERUMARUTHOOR
				32 SINGAVANAM
PONNAMARAVATHI TALUK				
		33 ARASAMALAI		
		34 KARAIYUR		
		35 PONNAMARAVATHI		
PUDUKKOTTAI TALUK				
		36 PUDUKKOTTAI		
		37 VARAPPUR(P)		
THIRUMAYAM TALUK				
			38 KEELANILAI	
			39 KOTTUR(P)	
			40 SENKEERAI	
			41 THIRUMAYAM	
			42 VIRACHILAI	
VIRALIMALAI TALUK				
		43 KODUMPALUR		
		44 NEERPALANI		
		45 VIRALIMALAI		
RAMANATHAPURAM DISTRICT (Total Firkas-38)				
KADALADI TALUK				
			1 APPANUR	2 KADALADI(R)
				3 MELASELVANUR
				4 S.THARAIKUDI
				5 SAYALGUDI
				6 SIKKAL
KAMUTHI TALUK				
			7 ABIRAMAM	
			8 KAMUTHI EAST	
			9 KAMUTHI WEST	
			10 KOVILANGULAM	
			11 PERUNALI	
KEELAKARAI TALUK				
			12 KEELAKARAI	13 THIRUPULLANI
			14 THIRUUTTARAKOSAMANGAI	
MUDUKULATHUR TALUK				
			15 KAKKOOR	16 MUDHUKULATHUR SOUTH

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
						17	KEELATHOVAL		
						18	MELAKODUMALUR		
						19	MUDUKULATHUR NORTH		
						20	THERIRUVELI		
PARAMAKUDI TALUK									
						21	BOGALUR		
						22	KILIYUR		
						23	MANJUR		
						24	NAINARKOVIL		
						25	PARAMAKUDI		
						26	PARTHIBANUR		
RAMANATHAPURAM TALUK									
						27	DEVIPATTINAM		
						28	MANDAPAM		
						29	PERUNGULAM(R)		
						30	RAMANATHAPURAM		
RAMESWARAM TALUK									
						31	RAMESWARAM		
RSMANGALAM TALUK									
						32	ANANDUR		
						33	RAJASINGAMANGALAM		
						34	SHOLANDUR		
THIRUVADANI TALUK									
						35	PULLUR	36	MANGALAGUDI
						37	THIRUVADANAI	38	THONDI
RANIPET DISTRICT (Total Firkas-18)									
ARAKKONAM TALUK									
				1	ARAKKONAM SOUTH	2	PALLUR		
				3	PARANJI	4	ARAKKONAM NORTH		
ARCOT TALUK									
5	ARCOT								
6	PUDUPADI								
7	THIMIRI								
KALAVAI TALUK									
				8	KALAVAI				
				9	MAMBAKKAM(R)				
NEMILI TALUK									
				10	KAVERIPAKKAM				
				11	NEMILI(R)				
				12	PANAPAKKAM				
SHOLINGUR TALUK									
				13	BANAVARAM	14	VELAM		
				15	SHOLINGUR				
WALAJAPET TALUK									
16	WALAJAH			17	RANIPET				
				18	VISHARAM				
SALEM DISTRICT (Total Firkas-44)									
ATTUR TALUK									
1	ATTUR								
2	MALLIYAKARAI								
EDAPPADY TALUK									
3	EDAPPADY								
4	KONGANAPURAM								
5	POOLAMPATTI								
GANGAVALLI TALUK									
6	GANGAVALLI	7	PACHAMALA						

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
KADAYAMPATTI TALUK									
8	KADAYAMPATTI								
9	SEMMANDAPATTI								
METTUR TALUK									
10	MECHERY	11	KOLATHUR(S)	12	METTUR TOWN				
13	NANGAVALLI								
14	PALAMALAI								
15	POTANERY								
OMALUR TALUK									
16	OMALUR			17	KARUPUR				
18	THARAMANGALAM								
PEDDANAYAKKANPALAYAM TALUK									
19	PETHANAICKENPALAYAM					20	KALRAYAN HILLS		
21	YETHAPUR								
SALEM TALUK									
22	PANAMARATHUPATTI								
23	SALEM TOWN								
24	VALASAIYUR								
SALEM SOUTH TALUK									
25	KONDALAMPATTY								
26	VEERAPANDY								
27	VEMBADITHALAM								
SALEM WEST TALUK									
28	ALAGAPURAM								
29	SURAMANGALAM								
30	THIRUMALAIGIRI								
SANKARI TALUK									
31	ERNAPURAM			32	THEVOOR				
33	SANKAGIRI WEST								
34	SANKARI EAST								
THALAIVASAL TALUK									
35	KATTUKOTAI								
36	THALAIVASAL								
37	VEERAGANUR								
VALAPADY TALUK									
38	BELUR					39	ARUNUTHUMALAI		
40	KARIPATTY								
41	VALAPADY								
YERCAUD TALUK									
						42	PUTHUR(S)		
						43	VELLAKADAI		
						44	YERCAUD TOWN		
SIVAGANGAI DISTRICT (Total Firkas-39)									
DEVAKOTTAI TALUK									
						1	DEVAKOTTAI		
						2	KANDADEVU		
						3	KANNANKUDI		
						4	PULIYAL		
						5	SARUGANI		
ILAYANKUDI TALUK									
						6	ILAYANKUDI		
						7	SALAIGRAMAM		
						8	SOORANAM		
						9	THAYAMANGALAM		
						10	THIRUVUDAIYARPURAM		
KALAIYARKOVIL TALUK									

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
						11	KALAIYARKOVIL		
						12	MALLAL		
						13	MARAVAMANGALAM		
						14	NATARASANKOTTAI		
						15	SILUKKAPATTI		
KARAIKUDI TALUK									
						16	KALLAL		
						17	KARAIKUDI		
						18	MITHRAVAYAL		
						19	PALLATHUR		
						20	SAKKOTTAI		
MANAMADURAI TALUK									
						21	MANAMADURAI		
						22	MUTHANENTHAL		
						23	SEIKALATHUR		
SINGAMPUNARI TALUK									
						24	S.S.KOTTAI		
						25	SINGAMPUNARI		
						26	VARAPPUR		
SIVAGANGAI TALUK									
						27	MADAGUPATTI		
						28	OKKUR		
						29	PERIYAKOTTAI		
						30	SIVAGANGAI		
						31	THAMARAKKI		
THIRUPATTUR TALUK									
						32	ILAYATHANKUDI		
						33	NACHIYAPURAM		
						34	NERKUPPAI		
						35	THIRUKOSTIYUR		
						36	THIRUPATTUR		
THIRUPPUVANAM TALUK									
						37	KONTAGAI		
						38	THIRUPPACHETTHI		
						39	THIRUPPUVANAM		
TENKASI DISTRICT (Total Firkas -30)									
ALANGULAM TALUK									
1	KEEZHAPAVOOR			2	ALANGULAM(T)	3	PUDUPATTI		
4	VENKADAMPATTI			5	NETTUR				
KADAYANALLUR TALUK									
6	PULIANGUDI	7	AYIKUDI	8	KADAYANALLUR				
SANKARANKOIL TALUK									
9	KARIVALAMVANTHANALLUR	10	SANKARANKOVIL						
11	KURUKKALPATTI								
12	SERNTHAMANGALAM								
13	VEERASIGAMANI								
SENGOTTAI TALUK									
						14	ELATHUR(T)		
						15	PANPOLI		
						16	SHENCOTTAI		
SIVAGIRI TALUK									
				17	CUDDALOR(T)	18	VASUDEVANALLUR		
						19	SIVAGIRI		
TENKASI TALUK									
				20	KALLURANI	21	ALWARKURICHI		
						22	KADAYAM		

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
						23	TENKAGI		
THIRUVENGADAM TALUK									
24	KARISAIKULAM					25	THIRUVENGADAM		
26	PAZHANKOTTAI								
VIRAKERALAMPUDUR TALUK									
27	KARUVANTHA	28	UTHUMALAI	29	SURANDAI	30	VEERAKERALAMPUDUR		
THANJAVUR DISTRICT (Total Firkas-50)									
BUDALUR TALUK									
1	AGARAPPETTAI			2	BUDALUR	3	SENGIPATTI		
4	THIRUKKATTUPALLI								
KUMBAKONAM TALUK									
5	DEVANCHERI			6	CHOZHANMALIGAI				
7	KUMBAKONAM								
8	MURUKKANGUDI								
9	NACHIYARKOVIL								
ORATHANADU TALUK									
10	KAVALIPATTI			11	EACHANKOTTAI	12	THEKKUR		
13	SILLATHUR			14	ORATHANAD				
15	THONDARAMPATTU			16	ULUR				
17	TIRUMANGALAKKOTTAI								
PAPANASAM TALUK									
18	AMMAPETTAI(T)			19	SALIYAMANGALAM				
20	AYYAMPETTAI								
21	KABISTHALAM								
22	MILATTUR								
23	PAPANASAM								
PATTUKKOTTAI TALUK									
24	AANDIKKADU	25	NAMBIVAYAL	26	THAMBIKKOTTAI	27	KURICHI(T)		
28	ADIRAMPATTINAM	29	PERIYAKKOTTAI						
30	MADUKKUR								
31	PATTUKOTTAI								
32	THIRUCHITRAMBALAM								
33	THURVARANKURICHI								
PERAVURANI TALUK									
34	AAVANAM			35	PERAVURANI	36	PERUMAGALUR		
37	KURUVIKKARAMBAI								
THANJAVUR TALUK									
38	NANJIKOTTAI			39	THANJAVUR	40	PERAMBUR(T)		
41	VALLAM								
42	RAMAPURAM								
THIRUVAIYARU TALUK									
43	KANDIYUR								
44	NADUCAVERY								
45	THIRUVAIYARU								
THIRUVIDAIMARUDHUR TALUK									
46	ADUTHURAI								
47	KATHIRAMANGALAM								
48	PANTHALLUR								
49	THIRUPPANANDAL								
50	THIRUVIDAIMARUTHUR								
THE NILGIRIS DISTRICT (Total Firkas-15)									
COONNOOR TALUK									
						1	COONNOOR		
						2	KETTY		
						3	MELUR(T)		
GUDALUR TALUK									

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
						4	DEVERSHOLAI		
						5	GUDALUR(TN)		
KOTAGIRI TALUK									
						6	KIL KOTAGIRI		
						7	KOTAGIRI		
						8	NEDUGULA		
KUNDAH TALUK									
						9	ITHALAR		
						10	KUNDAH		
PANTHALUR TALUK									
						11	CHERAMBADI		
						12	PANDALUR		
UDHAGAMANDALAM TALUK									
						13	SHOLUR		
						14	THUNERI		
						15	UDHAGAI TOWN		
THENI DISTRICT (Total Firkas-17)									
AUNDIPATTI TALUK									
1	KANDAMANUR	2	MYLADUMPARAI	3	AUNDIPATTI				
4	RAJATHANI								
BODINAYAKANUR TALUK									
						5	BODINAYAKANUR		
						6	KODANGIPATTI		
						7	RASINGAPURAM		
PERIYAKULAM TALUK									
						8	DEVATHANAPATTI		
						9	THENKARAI(T)		
THENI TALUK									
						10	KODIVILARPATTI		
						11	THENI		
UTHAMAPALAYAM TALUK									
12	ERASAKKANAICKANUR	13	MARKAYANKOTTAI			14	CHINNAMANUR		
15	THEVARAM					16	CUMBUM		
						17	UTHAMAPALAYAM		
TIRUVALLUR DISTRICT (Total Firkas-48)									
AVADI TALUK									
1	THIRUMULLAIVOYAL	2	THIRUNINDRAVUR	3	AVADI	4	MORAI		
		5	VELLANUR						
GUMMUDIPOONDI TALUK									
						6	ELAVUR		
						7	GUMMIDIPOONDI		
						8	MADHARPAKKAM		
						9	POOVALAMBEDU		
PALLIPATTU TALUK									
						10	PALLIPATTU	11	PODATHURPETTAI
PONNERI TALUK									
						12	ARANI	13	MINJUR
						14	GNAYIRU		
						15	KATTUR		
						16	KOLUR		
						17	PONNERI		
						18	PUZHAI(T)		
						19	SOLAVARAM		
						20	THIRUPALAVANAM		
POONAMALLEE TALUK									
21	VAYALANALLUR	22	POONAMALLEE	23	NEMAM	24	THIRUMAZHISAI		

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
						25	VANAGARAM		
RK PETTAI TALUK									
		26	R K PETTAI			27	BALAPURAM		
						28	ERUMBI		
TIRUTTANI TALUK									
						29	CHERUKKANUR	30	MANAVUR
						31	KANAGAMMACHATRAM	32	TIRUVALANGADU
						33	POONIMANGADU		
						34	TIRUTTANI		
TIRUVALLUR TALUK									
						35	MAPPEDU	36	AMMANAMBAKKAM
								37	KADAMBATHUR
								38	PANDUR
								39	POONDI
								40	THIRUR
								41	TIRUVALLUR
								42	VELLIYUR
								43	VENGATHUR
UTHUKKOTTAI TALUK									
						44	UTHUKKOTTAI	45	KANNIGAIPEER
								46	PENNALARPETTAI
								47	PERIAPALAYAM
								48	VELAGAPURAM
THIRUVARUR DISTRICT (Total Firkas-28)									
KUDAVASAL TALUK									
1	KUDAVASAL								
2	SELLUR								
3	THIRUVEZHIMIZHALAI								
KUTTANALLUR TALUK									
4	KAMALAPURAM							5	KOOTHANALLUR
6	VADAPATHIMANGALAM								
MANNARGUDI TALUK									
								7	KOTTUR(T)
								8	MANNARGUDI
								9	PALAIYUR(T)
								10	THALAYAMANGLAM
								11	ULLIKOTTAI
NANNILAM TALUK									
12	AKARATHIRUMAALAM			13	NANNILAM			14	SANNANALLUR
15	PERALAM								
NEEDAMANGALAM TALUK									
16	KORADACHERI							17	NEDAMANGALAM
								18	VADUVUR
THIRUTHURAIPOONDI TALUK									
								19	AALATHAMBADI
								20	EDAIYUR
								21	MUTHUPETTAI
								22	THIRUTHURAIPOONDI
THIRUVARUR TALUK									
23	THIRUKANNAMANGAI							24	KUNNIYUR
								25	THIRUVARUR
VALANGAIMAN TALUK									
26	AALANGUDI								
27	AAVUR								
28	VALANGAIMAN								

OVER EXPLOITED (Extraction > 100%)	CRITICAL (Extraction > 90% and ≤ 100%)	SEMI CRITICAL (Extraction > 70% and ≤ 90%)	SAFE (Extraction ≤ 70%)	SALINE / POOR QUALITY		
THOOTHUKUDI DISTRICT (Total Firkas-41)						
ERAL TALUK						
			1	AL WARTHIRUNAGARI		
			2	ARUMUGAMANGALAM		
			3	PERUNGULAM(T)		
ETTAYAPURAM TALUK						
			4	CHOLAPURAM(T)		
			5	ETTAYAPURAM		
			6	KADALAIYOOR		
			7	MUTHULAPURAM		
			8	PADARNDAPULI		
KAYATTAR TALUK						
		9	KAYATHAR	10	CHETTIKURICHI	
				11	KAMANAYAKKANPATTI	
				12	KADAMBUR	
KOVILPATTY TALUK						
	13	ILLAYARASANENDAL		14	KALUGUMALAI	
				15	KOVILPATTI	
OTTAPIDARAM TALUK						
		16	PARIVALLIKOTTAI	17	EPPODUMVENDRAN	
				18	MANIYACHI	
				19	OTTAPIDARAM	
				20	PASUVANDANAI	
				21	VEDANATHAM	
SATTANKULAM TALUK						
22	PALLAKKURICHI		23	SATTANKULAM	24	SRIVENKATESWARAPURAM
SRIVAIKUNDAM TALUK						
				25	DEIVASEYALPURAM	
				26	SEIDUNGANALLUR	
				27	SRIVAIKUNDAM	
				28	VALLANADU(T)	
THOOTHUKUDI TALUK						
				29	KEELATHATTAPARAI	
				30	MUDIVAITHANENDAL	
				31	PUDUCOTTAI(T)	
				32	THOOTHUKUDI	
TIRUCHENDUR TALUK						
		33	UDANGUDI	34	AUTHOOR	
				35	TIRUCHENDUR	
VILATHIKULAM TALUK						
				36	KADALKUDI	
				37	KULATHUR	
				38	PUDUR	
				39	SIVAGNANAPURAM	
				40	VEMBAR	
				41	VILATHIKULAM	
TIRUCHIRAPPALLI DISTRICT (Total Firkas-43)						
LALGUDI TALUK						
		1	PERUVALAPPUR	2	KALLAKKUDI	
				3	KEELANBIL	
				4	LALGUDI	
				5	PULLAMBADI	
				6	VALADI	
MANAPPARAI TALUK						
7	MANAPPARAI					
8	PANNAPATTY					

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
9	V.PERIAPATTY								
10	VAIYAMPATTI								
MANNACHANALLUR TALUK									
11	KARIYAMANIKKAM					12	MANNACHANALLUR		
						13	SIRUGAMBUR		
MARUNGAPURI TALUK									
14	MARUNGAPURI			15	VALANADU				
16	THUVARANKURUCHI								
MUSIRI TALUK									
17	PULIVALAM			18	MUSIRI	19	AMDOOR		
20	T.PET								
21	THUMBALAM								
22	VALAIYADUPPU								
SRIRANGAM TALUK									
23	MANIKANDAM FIRKA					24	ANDANALLUR FIRKA		
						25	KULUMANI FIRKA		
						26	SOMARASAMPETTAI FIRKA		
						27	SRIRANGAM FIRKA		
THIRUCHIRAPALLI-EAST TALUK									
						28	TRICHY-SOUTH		
						29	TRICHY NORTH		
THIRUCHIRAPALLI-WEST TALUK									
						30	TRICHY-NORTH		
						31	TRICHY SOUTH		
THIRUVERUMBUR TALUK									
						32	NAVALPATTU		
						33	THIRUVERAMBUR		
						34	VENGUR		
THOTTIAM TALUK									
				35	KATTUPUTHUR	36	ELURPATTI		
						37	THOTTIAM		
THURAIYUR TALUK									
38	ERAGUDI								
39	KANNANUR								
40	KOPPAMPATTI								
41	SENGATTUPATTI								
42	THURAIYUR								
43	UPPILLIYAPURAM								
TIRUNELVELI DISTRICT (Total Firkas -30)									
AMBASAMUDRAM TALUK									
						1	AMBASAMUDRAM		
						2	SINGAMPATTI		
CHERANMAHADEVI TALUK									
						3	CHERANMAHADEVI		
						4	PAPPAKUDI		
						5	MELASEVAL		
						6	MUKKUDAL		
MANUR TALUK									
7	VANNIKONENDAL			8	THALAIYUTHU	9	MANUR		
NANGUNERI TALUK									
						10	ERUVADI		
						11	KALAKAD		
						12	MOOLAKARAI PATTI		
						13	NANGUNERI		
						14	POOLAM		
PALAYANKOTTAI TALUK									

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
						15	MELAPATTAM		
						16	MUNNEERPALLAM		
						17	PALAYAMKOTTAI		
						18	SIVANTHIPATTI		
RADHAPURAM TALUK									
				19	LEVINJIPURAM	20	PANAGUDI		
				21	PAZHAVOOR	22	SAMUGARENGAPURAM		
				23	RADHAPURAM	24	VALLIYOOR		
THIRUNELVELI TALUK									
						25	GANGAIKONDAN		
						26	MATHAVAKURICHI		
						27	NARANAMMALPURAM		
						28	THIRUNELVELI		
TISAYANVILAI TALUK									
				29	TISAYANVILAI				
				30	VIJAYANARAYANAM				
TIRUPATHUR DISTRICT (Total Firkas-15)									
AMBUR TALUK									
1	AMBUR								
2	MADHANUR								
3	MELSANANGKUPPAM								
4	THUTHIPET								
NATRAMPALLI TALUK									
5	AMMANANGOIL								
6	NATRAMPALLI								
TIRUPATTUR TALUK									
7	ANDIYAPPANUR			8	JOLARPET				
9	KANDILI			10	PUDURNADU				
11	KORATTI								
12	THIRUPATHUR								
VANIYAMBADI TALUK									
13	ALANGAYAM			14	AMBALUR				
15	VANIYAMBADI								
TIRUPPUR DISTRICT (Total Firkas-33)									
AVINASHI TALUK									
1	AVINASHI WEST	2	SEVUR	3	AVANASHI EAST				
				4	PERUMANALLUR				
DHARAPURAM TALUK									
5	MOOLANUR	6	KUNDADAM	7	KANNIVADI	8	ALANGIYAM-DUP		
				9	PONNAPURAM	10	DHARAPURAM		
				11	SANGARANDAMPALAYAM				
KANGEYAM TALUK									
12	KANGEYAM			13	NATHAKADAYUR				
				14	UHIYUR				
				15	VELLAKOIL				
MADATHUKKULAM TALUK									
				16	MADATHUKKULAM				
				17	THUNGAVI				
PALLADAM TALUK									
18	KARADIVAVI			19	PONGALORE				
20	PALLADAM								
21	SAMALAPURAM								
TIRUPPUR NORTH TALUK									
22	VELAMPALAYAM					23	TIRUPPUR NORTH		
TIRUPPUR SOUTH TALUK									
24	SOUTH AVANASHIPALAYAM					25	NALLUR(T)		

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
26	TIRUPPUR SOUTH								
UDUMALPET TALUK									
27	PERIAVALAVADI	28	PEDDAPPAMPATTI	29	GUDIMANGALAM	30	KURICHIKOTTAI		
						31	UDUMALAIPETTAI		
UTHUKKULI TALUK									
32	KUNNUTHUR			33	UTHUKKULI				
TIRUVANNAMALAI DISTRICT (Total Firkas-54)									
ARNI TALUK									
1	MULLIPATTU			2	AGARAPALAYAM	3	ARNI		
				4	KANNAMANGALAM	5	S.V.NAGARAM		
CHENGAM TALUK									
6	CHENGAM								
7	ERAIYUR(T)								
8	MELPALLIPATTU								
9	PACHAL								
10	PUDUPALAYAM								
CHETPET TALUK									
11	THACHCHAMPADI			12	KOLAPPALUR	13	DEVIGAPURAM		
				14	NEDUNGUNAM				
CHEYAR TALUK									
						15	ANNAKAVOOR		
						16	CHEYAR		
						17	THETHURAI		
						18	VADATHANDALAM		
						19	VAKKADAI		
JAMUNAMARATHUR TALUK									
				20	NAMMIYEMPATTU				
				21	PULIYUR				
KALASAPAKKAM TALUK									
22	KETTAVARAMPALAYAM			23	KALASAPAKKAM	24	KADALADI(T)		
KILPENNATHUR TALUK									
25	KILPENNATHUR	26	VETTAVALAM	27	SOMASIPADI				
POLUR TALUK									
28	KELUR	29	MODAIYUR	30	POLUR	31	MANDAKOLATHUR		
		32	SANTHAVASAL						
THANDRAMPET TALUK									
33	THANIPADI	34	THANDARAMPET						
		35	VANAPURAM						
TIRUVANNAMALAI TALUK									
36	THATCHAMPATTU	37	MANGALAM(T)			38	TIRUVANNAMALAI(NORTH)		
		39	NAIDUMANGALAM			40	TIRUVANNAMALAI(SOUTH)		
		41	THURINJAPURAM			42	VERAIYUR		
VANDAVASI TALUK									
43	DESUR			44	OSUR				
45	KILKODUNGALUR			46	PERANAMALLUR				
47	MAZHAIYUR(T)			48	THELLAR				
49	SENNAVARAM			50	VANDAVASI				
VEMBAKKAM TALUK									
						51	DUSI		
						52	NATTERI		
						53	PERUNGATTUR		
						54	VEMBAKKAM		
VELLORE DISTRICT (Total Firkas-20)									
ANAICKATTU TALUK									
1	AGARAM			2	USSOOR				
3	ANAICUT								

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤100%)		SEMI CRITICAL (Extraction > 70% and ≤90%)		SAFE (Extraction ≤70%)		SALINE / POOR QUALITY	
4	ODUGATHUR								
5	PALLIKONDA								
GUDIYATTAM TALUK									
6	GUDIYATHAM EAST			7	VALATHUR(V)				
8	GUDIYATHAM WEST								
K V KUPPAM TALUK									
9	K V KUPPAM								
10	VADUGANTHANGAL								
KATPADI TALUK									
				11	MELPADI	12	KATPADI		
				13	THIRUVALAM				
PERNAMBUT TALUK									
14	MELPATTI	15	PERNAMBUT						
VELLORE TALUK									
16	SATHUVACHARI			17	KANIYAMBADI				
18	VELLORE NORTH			19	PENNATHUR				
20	VELLORE SOUTH								
VILLUPURAM DISTRICT (Total Firkas-34)									
GINGEE TALUK									
1	MEL OLAKKUR			2	GINGEE				
3	SATHIYAMANGALAM								
4	VALLAM(V)								
KANDACHIPURAM TALUK									
						5	ARAKANDANALLUR		
						6	MUGAIYUR		
MARAKKANAM TALUK									
7	SIRUVADI	8	BRAMMADESAM	9	MARAKKANAM				
MELMALAIYANUR TALUK									
10	MELMALAIYANUR	11	AVALAURPET	12	SATHAMPADI				
TINDIVANAM TALUK									
				13	AVANIPUR	14	DEEVANUR		
				15	OLAKKUR	16	MAILAM		
				17	VADASIRUVALUR	18	RETTANAI		
						19	TINDIVANAM		
TIRUVENNAINALLUR TALUK									
20	ARASUR(V)								
21	SITHALINGAMADAM								
22	THIRUVENNAINALLUR								
VANUR TALUK									
23	NEMILI	24	UPPUVELUR	25	KILIYANUR	26	VANUR		
VIKKIRAVANDI TALUK									
27	ANNIYUR	28	VIKKIRAVANDI	29	SITHALAMPATTU				
30	KANJANUR								
VILLUPURAM TALUK									
		31	VALAVANUR	32	KANDAMANGALAM	33	KANAI		
						34	VILLUPURAM		
VIRUDHUNAGAR DISTRICT (Total Firkas-39)									
ARUPPUKOTTAI TALUK									
						1	ARUPPUKOTTAI		
						2	MANDAPASALAI		
						3	PALAYAMPATTI		
						4	PANDALGUDI		
						5	PARALACHI		

OVER EXPLOITED (Extraction > 100%)		CRITICAL (Extraction > 90% and ≤ 100%)		SEMI CRITICAL (Extraction > 70% and ≤ 90%)		SAFE (Extraction ≤ 70%)		SALINE / POOR QUALITY	
KARIYAPATTI TALUK									
				6	MALLANKINAR	7	KALKURICHI		
						8	KARIAPATTI		
						9	MUDUKKANKULAM		
RAJAPALAYAM TALUK									
10	CHOLAPURAM			11	AYANKOLLANKONDAN	12	SEITHUR		
				13	RAJAPALAYAM				
SATTUR TALUK									
						14	NALLI		
						15	NENMENI		
						16	PADANTHAL		
						17	SATTUR		
SIVAKASI TALUK									
				18	MANGALAM(V)	19	THIRUTHANGAL		
				20	SALWARPATTI				
				21	SIVAKASI				
SRIVILLIPUTHUR TALUK									
		22	PILLAIYARKULAM	23	SRIVILLIPUTTUR	24	MALLI		
TIRUCHULI TALUK									
						25	A MUKKULAM		
						26	NARIKUDI		
						27	TIRUCHULI		
						28	VEERACHOLAN		
VARATTIRAYIRUPPU TALUK									
29	NATHAMPATTI			30	WATRAP	31	KOTTAYYUR		
VEMBAKOTTAI TALUK									
32	KEELARAJAKULARAMAN			33	ALANGULAM(V)	34	EALAYERAMPANNAI		
35	VEMBAKOTTAI								
VIRUDHUNAGAR TALUK									
				36	AMATHUR	37	VIRUDHUNAGAR		
				38	ONDIPULINAICKANUR				
				39	VATCHAKARAPATTI				
	OVER EXPLOITED		CRITICAL		SEMI CRITICAL		SAFE		SALINE
	395		64		227		482		34

Note: The above categorisation approved by the State Level Committee (SLC) based on the data available in IN-GRES.

Sandeep Saxena,
Additional Chief Secretary to Government

//True Copy //


 07-03-2024
 Section Officer
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 07/03/2024